

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/6003/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Madhurjya Narayan,
Principal Judge,
Family Court-I, Kamrup,
Guwahati.

Dated Guwahati the ^{red} 23 July, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FCG.3/2024/182/24, dtd. 13.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.06.2024, along with station leave permission, from the evening of 15.06.2024 till the morning of 19.06.2024.** The Counsellor, Family Court-I, Kamrup, Guwahati will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-66/2005/6004/A, dated , 23-07-24

Copy forwarded for information to:

- ✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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